



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
19	<a href="#">WA/274/2024</a> B/O	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I. SC, IIT
20	<a href="#">WP(C)/3968/2024</a> FIXED, CONNECTED WITH ITEM NO. 3 OF THE DAILY CAUSE LIST	MOULANA ABDUR RAHIM AND 51 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
21	<b>WITH</b> <a href="#">WP(C)/3963/2024</a>	EUSUF ALI AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/3969/2024</a>	NURUL ISLAM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
23	<a href="#">WA/112/2024</a> FIXED	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE
	<b>WITH</b> <a href="#">I.A.(Civil)/1036/2024</a> in <a href="#">WA/112/2024</a>	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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23)	MR A W AMAN	13-08-2024	To	13-08-2024



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[ For Tuesday,13th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
36	<a href="#">WP(C)/4041/2024</a> FIXED	ANUPAM BORTHAKUR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
<b>ORDERS</b>				
37	<a href="#">Review.Pet./129/2024</a> WP(C) 3048/2023(D/O), B/O	ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK
38	<a href="#">Review.Pet./130/2024</a> WP(C) 3051/2023(D/O), B/O	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK
39	<a href="#">WP(C)/757/2024</a> B/O	PADESHWARI ROY BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU MR. D P CHALIHA (R-5) GA, ASSAM MS M ROY (R-5)

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
34	<a href="#">Crl.Pet./1040/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
35	<a href="#">Crl.Pet./940/2024</a> FIXED.	HITESH DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Crl.Pet./1332/2022</a> WITH LCR 1 FILE, B/O	GIRISH CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
37	<a href="#">Crl.A./395/2023</a> WITH LCR 5 FILES, BY SLIP	ROHAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1027/2023</a> <b>in</b> Crl.A./395/2023	ROHAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV**

**THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE DEVASHIS BARUAH, IF REQUIRED.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
19	<a href="#">WP(C)/4007/2024</a> FIXED	M/A AMAN SECURITY SOLUTIONS <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	GA, ASSAM
<b>WITH</b>				
20	<a href="#">WP(C)/4027/2024</a>	M/S AMAN SECURITY SOLUTIONS <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, KKHSOU
21	<a href="#">WP(C)/4089/2024</a> B/O	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
<b>ORDERS</b>				
22	<a href="#">WP(C)/3880/2024</a> FIXED	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	MR. A K SAHEWALLA(R-9) MR. W SHARMA(R-9) MR D GOSWAMI(R-9) MR P GOGOI(R-9) DY.S.G.I. SC, I C I C I BANK SC, SBI

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 2:00 PM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
AND THE DIVISION BENCH-II WILL SIT AGAIN AFTER  
RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WA/250/2022</a> AT 2:00 PM	RUKUVOTU RINGA AND 2 ORS. <b>Versus</b> MEYALEMLA AND 25 ORS.	MR. R IRALU	MR. M K CHOUDHURY, AMICUS CURIAE MR. M SARMA GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE DEVASHIS BARUAH, IF REQUIRED.]**

**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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**[ For Tuesday,13th August 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1600/2021</a> PART-HEARD, BY SLIP	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
2	<b>WITH</b> <a href="#">WP(C)/1924/2021</a>	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
3	<b>WITH</b> <a href="#">WP(C)/1938/2021</a>	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
4	<b>WITH</b> <a href="#">WP(C)/2640/2021</a>	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
5	<b>WITH</b> <a href="#">WP(C)/2737/2021</a>	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	<b>WITH</b> <a href="#">WP(C)/2743/2021</a>	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
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22)	MS. M D BORAH	13-08-2024	To	14-08-2024
23)	MR A W AMAN	13-08-2024	To	13-08-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
18	<a href="#">WP(C)/6375/2015</a> FIXED	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGOHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
19	<a href="#">WP(C)/5525/2023</a> FIXED	PANKAJ OZA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM
20	<b>WITH</b> <a href="#">WP(C)/3835/2023</a>	PANKAJ OZA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
12	<a href="#">CRL.A(J)/26/2022</a> 7 Y 8 M 22 D :PART-HEARD, LCR 5 FILES, P.B.-2, BY SLIP	BAPAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
13	<b>WITH</b> <a href="#">CRL.A(J)/29/2022</a> 7 Y 8 M 22 D :	BIREN DAS @ BIRA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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**[ For Tuesday,13th August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
40	<a href="#">Bail Appln./2162/2024</a> B/O	ANARUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b>MOTION</b>				
41	<a href="#">AB/2077/2024</a> FIXED	RUPA RAM DAS <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HUSSAIN	PP, ASSAM
<b>ADMISSION</b>				
42	<a href="#">Crl.Pet./13/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./2381/2024</a> CONNECTED WITH ITEM NO 20 IN THE DAILY CAUSE LIST.	ANAR HUSSAIN @ MD. ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
<b>BAIL HEARING</b>				
44	<a href="#">AB/2060/2024</a> FIXED	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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23)	MR A W AMAN	13-08-2024	To	13-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,13th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
24	<a href="#">Bail Appln./1161/2024</a> (AT 10:30 AM)	ABUL KHAYER MD. SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./2144/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM
<b>ORDERS</b>				
26	<a href="#">MACApp./180/2019</a> WITH LCR, B/O	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
<b>WITH</b>				
27	<a href="#">MACApp./10/2019</a> WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
<b>WITH</b>				
	<a href="#">I.A.(Civil)/59/2019</a> in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
28	<a href="#">MACApp./77/2022</a> WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M KHAN MR. J RAHMAN MR R ISLAM FOR CAVEATOR
29	<a href="#">Tr.P.(C)/36/2024</a> B/O	AZMIRA BEGUM <b>Versus</b> RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	MR. A M AHMED P. GHOSH
<b>HEARING</b>				
30	<a href="#">MFA/6/2013</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	<b>WITH</b> <a href="#">MC/334/2013</a> in MFA/6/2013	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MS.M PHUKAN MS.R R BORAH	
31	<a href="#">MFA/21/2013</a> CAVT. NO. 1152/2012 WITH LCR, B/O	M/S UNITED COMMERCIAL CO. <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA FOR CAVEATOR
32	<a href="#">MFA/85/2013</a> WITH LCR, B/O	M/S. SUNRISE TRADERS <b>Versus</b> UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA, HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP, IF REQUIRED.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
53	<a href="#">WP(C)/5540/2023</a> BY SLIP, AT 2:00 PM	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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22)	MS. M D BORAH	13-08-2024	To	14-08-2024
23)	MR A W AMAN	13-08-2024	To	13-08-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,13th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./1840/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	SAURABH DUTTA <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
<b>BAIL HEARING</b>				
44	<a href="#">AB/562/2024</a> FIXED	MUJAKKIR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
45	<a href="#">AB/1732/2024</a> FIXED	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
46	<a href="#">AB/1853/2024</a> FIXED	AMIR ALI @ AMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	MR. J ABBAS I HOQUE PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH**

**ITEM NOS. 3 AND 4 IN THE DAILY CAUSE LIST  
HAS ALREADY BEEN LISTED ON 12-08-2024 BY  
WAY OF MENTION MEMO]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>DELIVERY OF ORDER</u></b>				
45	<a href="#">Bail Appln./68/2024</a> AT 2:00 PM	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
<b><u>WITHDRAWAL</u></b>				
46	<a href="#">Bail Appln./2309/2024</a> B/O	ABDUL MALEK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR SIRAJ CHOUDHURY B ALI SK PANKAJ DAS	PP, ASSAM
<b><u>MOTION</u></b>				
47	<a href="#">AB/2132/2024</a> B/O	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
48	<a href="#">Bail Appln./2998/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
49	<a href="#">AB/1986/2024</a> FIXED	NECHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
23	<a href="#">AB/1081/2024</a> FIXED	PRADIP ROY @ PRADIP RAY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<b>ORDERS</b>				
24	<a href="#">I.A.(Civil)/1014/2024</a> FIXED in LA.App./2670/2024 <b>WITH</b> <a href="#">LA.App./2670/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/2672/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/3860/2024</a> (Filing Number)	M/S INDIAN OIL CORPORATION LTD. <b>Versus</b> HABIB ALI AND ANR.  M/S INDIAN OIL CORPORATION LTD <b>Versus</b> HABIB ALI AND ANR A  M/S INDIAN OIL CORPORATION LTD <b>Versus</b> HABIB ALI AND ANR A  M/S INDIAN OIL CORPORATION LTD <b>Versus</b> HABIB ALI AND ANR A	MR. N DEKA MR. M GOGOI  MR. N DEKA  MR. N DEKA  MR. N DEKA	GA, ASSAM
<b>HEARING</b>				
25	<a href="#">MACApp./112/2023</a> PART-HEARD, WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1989/2023</a> in MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA DAS AND 2 ORS (B)  SMTI SULEKHA DAS AND ANR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR. A SHAKIL	MS. R D MOZUMDAR
26	<a href="#">MFA/38/2013</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
27	<a href="#">MFA/33/2015</a> WITH LCR, B/O	M/S INDIAN OIL CORPORATION LTD AOD <b>Versus</b> UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS	MR.B SARMAH MR. B SARMA SC, NF RLY

28 [RFA/60/2019](#)  
WITH LCR, FIXED

S. DALBIR SINGH FLORA  
**Versus**  
S. PAL SINGH FLORA AND 4 ORS.

MR. A C SARMA  
MR G BHARADWAJ  
MR B DEORI

MR. N P BARUAH  
MR. D J MAHANTA

**WITH**  
[I.A.\(Civil\)/1932/2019](#)  
in RFA/60/2019

S. DALBIR SINGH FLORA  
**Versus**  
S. PAL SINGH FLORA AND 4 ORS

MR. A C SARMA  
MR G BHARADWAJ  
MR B DEORI

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LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[MAC.APEAL AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
23	<a href="#">WP(C)/5077/2023</a> FIXED	MAJAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
<b>HEARING</b>				
24	<a href="#">MACApp./396/2022</a> WITH LCR, FIXED	SMTI MAKAN DUTTA and 2 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD.,	MR S C PANDIT	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

17	<a href="#">WP(C)/7496/2018</a> WITH OFFICE NOTE, FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
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सत्यमेव जयते

# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST-I**]

[ **FOR TUESDAY, THE 13<sup>TH</sup> DAY OF AUGUST, 2024** ]

[**AT 2:00 PM**]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[**COURT NO: 15**]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM** ]

## **ORDERS**

- |                         |   |   |   |
|-------------------------|---|---|---|
| 1. I.A.(C) 39/2020      | TANIYA SOKI<br><b>VERSUS</b><br>DIKTO YEKAR           | DUGE SOKI<br>D MAZUMDAR, SR.<br>ADVOCATE<br>P BORAH | DUYU LAJI<br>T L SORUM<br>M TALER                   |
| <b>WITH</b>             |   |   |   |
| 2. ELECTION PET. 8/2019 | SHRI DIKTO YEKAR<br><b>VERSUS</b><br>SHRI TANIYA SOKI | D LAJI<br>MRT L SORUM<br>M TALER                    | DUGE SOKI<br>D MOZUMDAR, SR.<br>ADVOCATE<br>P BORAH |
| <b>WITH</b>             |   |   |   |
| I.A.(C) 227/2019        | TANIYA SOKI<br><b>VERSUS</b><br>DIKTO YEKAR           | D MOZUMDAR, SR.<br>ADVOCATE<br>P BORAH              | DUYU LAJI<br>T L SORUM<br>M TALER                   |
| <b>WITH</b>             |   |   |   |
| I.A.(C) 37/2020         | TANIYA SOKI<br><b>VERSUS</b><br>DIKTO YEKAR           | DUGE SOKI<br>D MOZUMDAR, SR.<br>ADVOCATE<br>P BORAH | D LAZI<br>T L SORUM<br>M TALER                      |